

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 258 OF 2025**

IN THE MATTER OF:

News Item titled "Panipat's illegal bleaching units pollute land, waterways appearing in The Tribune dated 14.05.2025"

MEMO OF PARTIES (As Per ORDER DATED 23.05.2025)

News Item titled "Panipat's illegal bleaching units pollute land, waterways appearing in The Tribune dated 14.05.2025"

VERSUS

**1. Haryana State Pollution Control Board
Through it's Member Secretary**

C-11, Sector-6, Panchkula, Haryana 134109, Haryana

Phone: 0172-2581105 (O), 0172-2711413

Email: hghspcb@hspcb.org.in

(Respondent no. 1)

**2. Central Pollution Control Board (CPCB)
Through its Member Secretary**

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

Phone: +91-11-43102030

Email: mccb.cpcb@nic.in

(Respondent No. 2)

**3. Haryana Water Resources Conservation, Regulation and Management) Authority,
Through it's Engineer in Chief**

Irrigation & Water Resources Department Rear Building,

3rd Floor, HSVP, Sector-6, Panchkula, Haryana 134109

Phone: 0172-2992941

Email: ce-lcu.irr@gov.in

(Respondent No. 3)

4. District Commissioner, Panipat

1st Floor, Mini Secretariat, Panipat, Haryana 132103

Phone: 0180-2651502

Email: depnp@hry.nic.in

(Respondent No. 4)